

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.04/2016 and  
CA No.33/2016**

**IN**

**CP No. 84(ND) 2010  
RT No.22/2016**

Rajneesh Gupta & Ors.

...Petitioners

Versus.

M/s Essar Coatings India Ltd. & Ors.

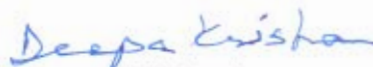
...Respondents

Present: Mr. Rajansh Thukral, Advocate and  
Mr. Bhupesh Gupta, Practising Company Secretary  
for petitioners.  
Mr. Abhay K. Das, Advocate and Mr. Mast Ram,  
Practising Company Secretary for respondents.

Mr. Abhay K. Das, learned counsel for the respondents has filed  
written submissions. Copy has been supplied to the learned counsel for the  
petitioners. The matter is adjourned for arguments to 22.03.2017.



(Justice R.P. Nagrath)  
Member (Judicial)



(Deepa Krishan)  
Member (Technical)

February 23, 2017

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